

# THE HIGH COURT OF ORISSA, CUTTACK

## Store & Purchase Section

**No.III-A-33/2004(PF-I)/ 9334, 23<sup>rd</sup> June 2026**

### NOTICE

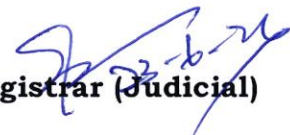
Pursuant to the Court's Tender Call Notice No. 8745 dated 25.05.2026, it is hereby notified that the following two bidders have been found technically qualified and are eligible for the Financial bid evaluation process.

1. Shree Vishwa Aahar Pvt. Ltd., 4<sup>th</sup> Floor, V Square Building, Trisulia, Fakirpada, Cuttack
2. Pephut Industries Pvt. Ltd., 234, District Centre, Chandrasekharapur, BBSR

Due to some unforeseen circumstances, the opening of the Financial Bids of the technically qualified bidders, originally scheduled to be held on 24.06.2026, stands postponed until further notice. The revised schedule for opening of the Financial Bids shall be intimated separately in due course.

This is for information of all concerned.

By order

  
**Registrar (Judicial)**

**Memo No.- 9335 (2) Dtd.23.06.2026**

Copy forwarded to-

1. Superintendent IT Cell, High Court of Orissa for uploading the same on the website of High Court of Orissa.
2. Notice Board of the Court.

  
**Registrar (Judicial)**